

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

IA 2490/2024 IN C.P. (IB)/1817(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.06.2024

NAME OF THE PARTIES: **R. AMAN ENTERPRISES V/s MEDIAMAN**
INFOTECH PRIVATE LIMITED

IBC Under Sec 9 Sec 43(1) r/w Sec 44 (1) Sec 66(1)

ORDER

1. Mr. Avinash Khanolkar, Ld. Counsel for the Applicant and the Counsel for the Respondent Nos. 1 and 2 are present.
2. Respondent Nos. 1 and 2 seek some time to file and place on record Affidavit in Replies. Time is allowed. Affidavit in Replies be filed and placed on record well before the adjourned date after duly serving copies thereof to the other side well in advance.
3. Stand over to **27.06.2024**, for further consideration and hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)